

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 332
(TO BE ANSWERED ON THE 6th February 2023)

NEW AIRPORTS IN TELANGANA

332. DR. K. LAXMAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government has sought cooperation from the State Government of Telangana to open three new airports in Telangana;
- (b) if so, the progress made by the State Government of Telangana in this regard;
- (c) the hindrances in starting the work of those airports; and
- (d) by when work can be started at the earliest on these airports by removing those obstacles?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): The Government of Telangana has proposed to take up development of three Greenfield Airports at
(i) Jakaranpally, Nizamabad District (ii) Palvancha, Bhadadri Kothagudem District, (iii) Devarakadra, Mahabubnagar District and has appointed Airports Authority of India (AAI) for conducting Techno-Economic Feasibility Studies (TEFS) for these three airports. AAI has submitted the TEFS report for all the above three airports to the State Government. Obstacle Limitation Surfaces (OLS) Survey, Soil testing, etc. at all the above sites were conducted and reports were submitted by AAI to the State Government on 06.07.2021.

As per the study, only 01 location i.e. Jakranpally (Greenfield) is technically feasible. AAI has requested Government of Telangana to develop & commission the feasible site for private operations of small aircrafts to avoid immediate requirement of land acquisition. Accordingly, Master Plan for Jakranpally (which were earlier prepared for operations of ATR-72 in Phase-I and AB-320 in Phase-2) were re-worked and toned down for Aerodrome Reference Code-2B to cater for private operation of general aviation aircrafts.

AAI has advised Government of Telangana to carry out fresh OLS survey (for identification of actual physical obstacles as on date) upon taking up of actual development of the airport for which approvals are required to be obtained from

Ministry of Civil Aviation and other Regulatory/ Statutory Authorities. The timeline for completion of airport project depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure by the project proponent i.e. the State Government of Telangana.
